Central Administrative Tribunal
Principal Bench, New Delhi

O.A. No.671/2020
with
M.A. No. 1470/2020

This the 1st day of September, 2020

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)

Shri Mohit Upadhaya,
S/o Shri Rakesh
Aged -32 years, Group-B
Candidate for the post of Physical Education Teacher,
R/o Tower No.18, C-4
4th Floor, East Kidwai Nagar,New Delhi.

...Applicant

(By Advocate: Sh. Manjeet Singh Reen)

VERSUS

Govt. Of NCT of Delhi & Others: Through

1. The Chief Secretary,
   Delhi Secretariat,
   I.P. Estate, New Delhi.

2. The Directorate of Education
   (Govt. Of NCT of Delhi),
   DR Cell (E-IV), Conference Hall,
   Old Sectt., Civil Lines,
   Delhi-110054.

3. The Chairman,
   Delhi Subordinate Services,
   Selection Board,
   FC-18, Institutional Area,
   Karkardooma, Delhi-110 092.

...Respondents

(By Advocate: Sh. H.A. Khan)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

The present MA No.1470/2020 has been filed by the applicant praying therein, the following reliefs:-

"(a) Allow the present Misc. Application incorporating the new paras adding by the applicant in the interest of justice and amend the Original Application.

(b) Pass any other order/orders which this Hon'ble Court may deem fit and proper in the facts and circumstances."

2. After arguing for some time, learned counsel for the applicant seeks permission to withdraw the present MA and the OA, with liberty to file a better OA, in accordance with the Rules and with liberty to challenge the subsequent order dated 06.08.2020. There is no objection from Sh. H.A. Khan, learned counsel for the respondents to such request of the learned counsel for the applicant. Permission is granted.

3. In view of the aforesaid, the MA and the OA are dismissed as withdrawn with liberty to the applicant as aforesaid. No order as to costs.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

/lg/mk/akshaya/